

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Ld. RP has filed an application for extending 90 days for submission of resolution process as per section 12 of Insolvency & Bankruptcy Code, 2016. Petitioner is relying on the Member (J) Shri Jinan K.R. dated 01/09/2017. Minutes of the meeting is annexed with the report dated 08/09/2017. It appears that the progress report submitted by the IRP is not a legible one. He is directed to file legible copy of the progress report so that we can decide the time for extension for submission of resolution plan.

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**Hon'ble Member (J) Shri Jinan K.R.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04 October 2017, 10:30 A.M**

Name of the Company		M/s. Naresh Kumar & Company Pvt.Ltd.	
Under Section		9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ~~Corporate Debtor~~  
SACHIN KUMAR, Adv.  
SURENDRA KUMAR, Adv.  
(Jinan K.R.)  
Member (J)

CORPORATE DEB.

Sachin Kumar  
4/10/2017  
(Vijai Pratap Singh)  
Member (J)

1. SHAUNAK MITRA, Adv. for Company

4/10/17.

1. DIVYESH DESAI, RESOLUTION PROFESSIONAL

Divyesh N. Desai  
4/10/17

ARUN GUPTA, FCA

SANTOY CHATTERJEE, Adv

On behalf of  
RP

Arum 7/1  
4/10/17

**ORDER**

Ld. Resolution Professional (RP) as well as Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. RP has filed an application for extending 90 days for submission of resolution process as per section 12 of Insolvency & Bankruptcy Code, 2016. Petitioner is relying on the minutes of CoC meeting dated 01/09/2017. Minutes of the meeting is annexed with the progress report dated 08/09/2017. It appears that the progress report submitted by the IRP is not a legible one. He is directed to file legible copy of the progress report so that we can decide the time for extension for submission of resolution plan.

List the matter on 25/10/2017.

sd

(Jinan K.R.)  
Member (J)

sd/-

(Vijai Pratap Singh)  
Member (J)